## Annexure-7

Name of the corporate debtor: Bharat Coal Chemicals Limited; Date of commencement of liquidation: 13<sup>th</sup> March, 2020; List of stakeholders as on: 04<sup>th</sup> March, 2021

List of other stakeholders, if any (other than financial creditors and operational creditors): NIL

( Amount in ₹)

Sl. N		Category of	Identificat ion No.	Details of claim		Details of claim admitted						Amount of	Amou nt	Amou nt	Amount of	Remar ks,
0.	der	stakehold ers (preferenc e sharehold ers / equity sharehold ers / partners / others)		Peccondition of the contract o	Amou nt claim ed	amoun t	Natur e of claim	covered by		Amount covered by guarant ee	% share in total amoun t of claims admitt ed	conting ent claim	of any mutu al dues, that may be set off	of claim reject ed	claim under verificati on	if any